

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) : (a) to (c) The Government has taken several steps for the proper exploitation of bauxite deposits in the country.... These are :

(i) Formation of two companies, namely, Bharat Aluminium Company Limited and National Aluminium Company Limited in the public sector for exploitation of bauxite deposits. Bharat Aluminium Company Limited is exploiting the deposits in Bilaspur and Mandla districts of Madhya Pradesh. A new mine in Gandhamardan in Orissa is also being developed by this company. The National Aluminium Company Limited is currently engaged in development of the Panchpatmali bauxite deposit in Koraput district of Orissa for a production of 2.4 million tonnes of bauxite per annum, 0.8 million tonnes of alumina (of which about 0.375 million tonnes are earmarked for export) and 0.218 million tonnes of aluminium metal.

(ii) An export oriented bauxite mine in Andhra Pradesh is under consideration which Soviet assistance initially for export of 2.3 million tonnes per year of bauxite to the USSR.

(iii) Bauxite mines are also being exploited by major Aluminium Producers in Private Sector.

2. Bauxite mines in Madhya Pradesh are located in Bastar, Bilaspur, Jabalpur, Mandla, Rewa, Satna, Sidhi and Shahdol Districts. There are 46 working mines in Madhya Pradesh including 6 in the public sector.

3. The estimated reserves of bauxite in Madhya Pradesh are placed at 187.5 million tonnes constituting 7.5 per cent (approx.) of the total country's reserves of 2489 million tonnes.

Raids on Companies for Tax Evasion

*58. SHRI RAM BHAGAT PASWAN : Will the Minister of FINANCE be pleased to state :

(a) the particulars of companies whose premises have been raided during

1985 so far and the total amount of tax evasion estimated as a result thereof; and

(b) Whether Government proposes to realise first the whole amount of the tax evaded by those companies ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :

(a) The number of companies whose premises have been raided during 1985 (upto 28.2.85) and the total amount of tax evasion estimated are as follows on the basis of data readily available :

(1) Direct Taxes : 33 Companies and their associates were searched during this period. The amount of tax sought to have been evaded is under computation.

(2) Customs : The Number of companies searched is 30, excluding their associates. The amount of tax evaded is estimated at Rs. 5.20 crores in 4 cases. Remaining cases are under investigation with a view to quantifying the amount of duty evaded.

(3) Central Excise : 86 companies and their associates were raided involving duty evasion of Rs. 18.5 crores approximately.

(4) Enforcement Directorate : Searches were carried out in connection with suspected violation of Foreign Exchange Regulation Act but since these do not involve evasion for tax, the particulars are 'nil'.

(b) priority is given to the recovery of the whole amount to tax evaded.

West Bengal Government Proposal for Nationalisation of Shree Durga Cotton, Spinning and Weaving Mills Ltd.

*59. SHRI ANANDA PATHAK : Will the Minister of COMMERCE AND Supply be pleased to state :

(a) whether the Union Government have received any proposal from Government of West Bengal to nationalise Shree Durga Cotton, Spinning and